

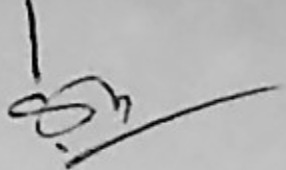
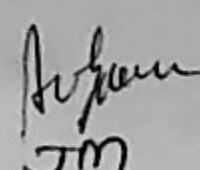
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MA / BA / CP NO. 485 OF 2007

Applicant/s R.K. Tiwari Respds. UOI & Ors

Advocate for Applicant/s Sri S.M.A. Naqui Advocate for Respondent/s Sri R.K. Tiwari

Notes of the Registry	Orders of the Tribunal	Sheet No. 10
	<u>6.8.09</u> Hon Cw A.K. Gaur, JM Hon Cw S.N. Shukla, AM None for the Applicant even on revised call. Sri R.K. Tiwari, for the respondents. It appears for the Applicant has lost interest in prosecuting this case. The OA is accordingly dismissed in default for want of prosecution.  AM  JM AM	
		Contd. On Sheet No. _____